

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**Item No.102**  
New IA-161/2023  
IN  
(IB)-195(ND)/2017

**IN THE MATTER OF:**

M/s. IndusInd Bank Ltd  
Vs.  
Gallium Industries Ltd

.... APPLICANT/PETITIONER

.... RESPONDENT

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 13.01.2023**

**CORAM:**

SHRI ATUL CHATURVEDI  
MEMBER (TECHNICAL)

SHRI PRAVEEN GUPTA  
MEMBER (JUDICIAL)

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None appears for the parties. In the interest of justice the matter is adjourned to  
**30.01.2023.**

Sd/-

(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)

Sd/-

(PRAVEEN GUPTA)  
MEMBER (JUDICIAL)